

**ADVISERS TO THE GOVERNOR OF UTTAR  
PRADESH**

**4793. SHRI SHRI CHAND GOEL :**  
Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are contemplating to appoint some advisers to the Governor of Uttar Pradesh in view of the large size of the State; and

(b) if so, the criteria for the selection or appointment of such advisers?

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOME AFFAIRS (SHRI  
VIDYA CHARAN SHUKLA) :** (a) and  
(b). There is no proposal at present under consideration of the Government to appoint any adviser to the Governor of Uttar-Pradesh.

**DELHI POLICE AGITATION**

**4794. SHRI KIKAR SINGH:**  
**SHRI R. BARUA:**  
**SHRI N. SREEKANTAN NAIR:**  
**SHRI R. K. AMIN:**  
**SHRI D. R. PARMAR:**  
**SHRI MOHAN SWARUP:**  
**SHRI S. M. BANERJEE:**  
**SHRI UMANATH:**  
**SHRI RAMACHANDRA J.**  
**AMIN :**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Delhi Policemen who are being prosecuted for the Police agitation in April, 1967 are being tried almost in camera;

(b) if so, the steps taken to give proper facilities to the accused to defend themselves; and

(c) whether any armed police is posted at the trial-courts ?

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOME AFFAIRS (SHRI  
VIDYA CHARAN SHUKLA) :** (a) No,  
Sir.

(b) The accused persons are being given all necessary facilities as per law to defend themselves.

(c) No, Sir.

L21LSS(CP)/68—4

**TIHAR JAIL DELHI**

**4795. SHRI UMANATH:**  
**SHRI NAMBIAR:**  
**SHRI C. K. CHAKRAPANI:**  
**SHRI GANESH GHOSH:**

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the attention of Government has been drawn to a letter published in the "Statesman", Delhi on the 19th February, 1968, by an eye witness stating a case of corruption of a Tihar jail official who agreed to grant the interview after taking money from a person;

(b) if so, whether Government have investigated the matter;

(c) the findings thereof and the action taken against the official; and

(d) the steps Government propose to take to prevent corruption in Tihar Jail?

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOME AFFAIRS (SHRI  
VIDYA CHARAN SHUKLA) :** (a) Yes,  
Sir.

(b) to (d). An inquiry has been made into the matter by the Delhi Administration who have reported that the allegation was not correct.

**HARBOUR MASTER'S OFFICE AT COCHIN**

**4796. SHRI K. ANIRUDHAN:**  
**SHRIMATI SUSEELA GO-**  
**PALAN:**  
**SHRI VISHWANATHA MENON;**  
**SHRI P. P. ESTHOSE :**

Will the Minister of TRANSPORT AND SHIPPING be pleased to state:

(a) whether it is a fact that there is no V.H.F. Communication established from the Harbour Master's Office at Cochin;

(b) if so, the reason therefor?

**THE MINISTER OF TRANSPORT &  
SHIPPING (DR. V.K.R.V. RAO) :** (a) and  
(b). The question of establishing a V.H.F. Communication facility from the Harbour Master's Office at Cochin has been under the consideration of the Cochin Port Trust in consultation with Messrs. Bharat Electronics Limited, Bangalore. The Company has offered the Port Trust two numbers MF841 sets which work in the frequency range 156 to 174 MC/S. A request was received from the Cochin Port Trust early